

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/159/2016
NAME OF THE PETITIONER(S) : R. Srinivasan & Another
NAME OF THE RESPONDENT(S) : M/s Thangam Metal Cans Pvt Ltd & 11 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

X/P. SIVANTHI 8/2/18.			Shr Ugy
L. L. Senthuraman	For Petitioner		Mayy.

ORDER

Counsel for Petitioner present. Counsel for R1, R5, R8, R9 & R10 present. No representation on behalf of the other Respondents. Counsel for Respondents prayed for time for making final submissions. At request, time is enlarged. Put up on **15.03.2018** at **10.30 AM**.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)